NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.56/ND/2010 RT CP No.209/Chd/Hry/2017

In	the	ma	Her	of.
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APV Shares and Securities (P) Ltd.

....Petitioner.

Versus.

M/s Nuchem Ltd. & Ors.

....Respondents.

Present:

None.

This matter has been received by transfer from NCLT, New Delhi. It be listed on 12.09.2017. Notice to the counsel for both the parties be issued for hearing of the case by speed post.

(Justice R.P.Nagrath) Member (Judicial)

Sd1-

July 25, 2017 Ashwani